

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5947
ANSWERED ON:08.09.2011
SOCIETIES REGISTRATION ACT
Rani Killi Krupa

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to review the Societies Registration Act to make the functioning of Non-Governmental Organizations (NGOs) more transparent;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make it mandatory for the societies to go for e-filing of their statement;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) An Expert Group under the Chairmanship of Shri.K.N.Chaturvedi has been constituted to study the legislative and regulatory architecture of the Society Registration Act, 1860.
- (b) The report has not yet been received.
- (c) to (e) Does not arise.